

एनएलसी इंडिया लिमिटेड

(भारत सरकार का 'नवरत्न' उद्यम)

135, ई.वी.आर.पेरियार हाई रोड,
कीलपॉक, चेन्नई- 600 010.

NLC INDIA LIMITED

('NAVRATNA' Govt. of India Enterprise)

135, EVR Periyar High Road,
Kilpauk, Chennai-600 010.

वाणिज्य विभाग / COMMERCIAL DEPARTMENT

सी.आई.एन / CIN : L93090TN1956GOI003507 जी.एस.टी.एन / GST No : 33AAACN1121C1ZG पी.ए.एन / PAN : AAACN1121C

दूरभाष / Phone : 044-28369112 फैक्स / Fax : 044-28360057 वेबसाइट / Website : www.nlcindia.com

ई-मेल / E-mail : ed.commercial@nlcindia.in, commercial@nlcindia.in

Lr.No. NLCIL/Commercial/F-1301C/ 289 /2024

Date: 02.12.2024

To

The Secretary,
Central Electricity Regulatory Commission,
7th Floor, Tower B, World Trade Centre,
Nauroji Nagar,
New Delhi – 110 029.

Sir,

Sub: Furnishing of details of expected revenue from Tariffs and charges in respect of NLC India Thermal Power Stations – Reg.

Ref: CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2010 dated 12.04.2010

Please find enclosed an Affidavit, containing the details of expected revenue from Tariffs and charges in respect of NLCIL Thermal Power Stations, at actuals from 01.04.2023 to 30.09.2024 and estimated for ensuing period 01.10.2024 to 31.03.2026 in line with the CERC Regulations 2010.

The above may please be taken on record.

Thanking you,

Yours Sincerely,
For NLC India Limited

General Manager / Commercial

Encl : As above

आ. श्रीनिवासन
A. SRINIVASAN
महाप्रबंधक / व्यावसायिक
GENERAL MANAGER / COMMERCIAL
एनएलसी इंडिया लिमिटेड
NLC INDIA LIMITED

INDEX

S.NO	DESCRIPTION	PAGE
1	Application	3
2	Affidavit	5
3	The details of Actual / Expected revenue from Tariffs and charges in respect of NLC India Limited - Thermal Power Stations from FY 2023-24, 01.04.2024 to 30.09.2024 and 01.10.2024 to 31.03.2025 and FY 2025-26. (certified by Auditors) NLCIL-TPS I Expansion, NLCIL -TPS II Stage 1, NLCIL -TPS II Stage 2, NLCIL - TPS II Expansion, NLCIL - NNTPS and NLCIL - Barsingsar TPS.	8


आ. श्रीनिवासन
A. SRINIVASAN
महाप्रबंधक / व्यावसायिक
GENERAL MANAGER / COMMERCIAL
एनएलसी इंडिया लिमिटेड
NLC INDIA LIMITED

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION,
NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC India Limited Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2010 dated 12.04.2010

AND IN THE MATTER OF

NLC India Limited,
135, Periyar EVR High Road,
Kilpauk, Chennai-600010.

..... Petitioner

THE PETITIONER HUMBLY STATES THAT:

BACKGROUND:

1.0 In exercise of powers conferred under Section 62(5) read with section 178(2) (u) of the Electricity Act 2003, Central Electricity Regulatory Commission has notified the CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2010 dated 12.04.2010 for furnishing the details of expected revenue from Tariffs and charges as per the prescribed Formats annexed to the Regulation.



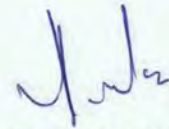
- 2.0 Accordingly, NLC India Limited is furnishing to CERC in respect of NLCIL India's generating stations, the details of expected revenue from Tariffs and charges as per the prescribed Formats (annexed to the Regulation) which are duly certified by the Auditors.
- 3.0 As specified in the Regulations, the expected revenue is computed for NLCIL Generating stations for Apr 2023 to Sep 2024 on actual basis and estimate for the ensuring period Oct 2024 to Mar 2025 & FY 2025-26 , based on approved Annual Action Plan.

PRAYER:

NLCIL humbly requests the Hon'ble Commission

To take on record the details of expected revenue from Tariffs and charges submitted by NLC India Limited in respect of its Thermal Power Stations in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2010 dated 12.04.2010 vide this affidavit.

DATE: 02-11-2024



PETITIONER

आ. श्रीनिवासन
A. SRINIVASAN
महाप्रबंधक / व्यावसायिक
GENERAL MANAGER / COMMERCIAL
एनएलसी इंडिया लिमिटेड
NLC INDIA LIMITED



தமிழ்நாடு தமில்நாடு TAMILNADU 29.11.24
NLC India Limited

DH 939083

A. Devasen

R. DEVA SEN.

S.V.L. No. 16/B3 200

17/4 CLUB ROAD CH.

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION,

NEW DELHI

IN THE MATTER OF:

Furnishing of details of expected revenue from Tariffs and charges in respect of NLC India Limited Thermal Power Stations for the period Apr 2023 to Sep 2024 on actual basis and estimated for the ensuring period Oct 2024 to Mar 2025 & FY 2025-26, in compliance with CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2010 dated 12.04.2010.



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AND IN THE MATTER OF

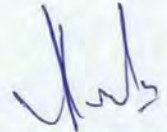
NLC India Limited,
135, EVR Periyar High Road,
Kilpauk, Chennai-600010.

..... PETITIONER

Affidavit verifying the Application


I, A. Srinivasan, S/o Shri S. Alwan, aged about 59 years, resident of Flat no. 7, Kenwith Garden, No.12, Mc Nicholas Road, 3rd lane, Chetpet, Chennai – 600 031 do hereby solemnly affirm and state as follows:

1. That the deponent is the authorized representative of Petitioner, and is well conversant with the facts and the circumstances of the case and therefore competent to swear this affidavit.
2. That the accompanying submission in compliance to the CERC (Procedures for calculating the expected revenue from Tariffs and charges) Regulations 2010 dated 12.04.2010, has been filed by my authorized representative under my instruction and the contents of the same are true and correct to the best of my knowledge and belief.
3. That the content of Para 1 to 3 of the facts as mentioned in Form-I are true and correct based on my personal knowledge, belief and records maintained in the office.
4. That the annexures annexed to the Application are correct and true copies of the respective originals.



DEPONENT




P. JAYARAMAN, B.A., B.L.
ADVOCATE & NOTARY PUBLIC
EGMORE COURT ADVOCATES
ASSOCIATION, CH-600 008.
Cell: 94480 11605

आ. श्रीनिवासन
A. SRINIVASAN
महाप्रबंधक / व्यावसायिक
GENERAL MANAGER / COMMERCIAL
एनएलसी इंडिया लिमिटेड
NLC INDIA LIMITED

VERIFICATION

Verified at Chennai on this day of 02 of December 2024, that the contents of the above affidavit are true to my knowledge, no part of it is false and no material has been concealed there from.

DEPONENT



P. JAYARAMAN, B.A., B.L.
ADVOCATE & NOTARY PUBLIC
EGMORE COURT ADVOCATES
ASSOCIATION, CH-600 008.
Cell: 94440 11605

आ. श्रीनिवासन
A. SRINIVASAN
महाप्रबंधक / व्यावसायिक
GENERAL MANAGER / COMMERCIAL
एनएलसी इंडिया लिमिटेड
NLC INDIA LIMITED



REPORT ON EXAMINATION OF CALCULATION OF EXPECTED REVENUE

To
The Secretary,
Central Electricity Regulatory Commission,
New Delhi

We have examined the 'Actual revenue' for the period April 2023 to September 2024 and the forecast of 'Expected revenue' (herein after referred to as 'Prospective financial Information') for the period from October 2024 to March 2026 of all Thermal Power projects of M/s. NLC INDIA LIMITED (herein after referred to as 'the Company') having registered office at No-135, EVR Periyar High Road, Kilpauk, Chennai-600010, Tamil Nadu, furnished as revenue statements namely Form 1(A) and Form 1(B) (herein after referred to as 'the statement') of the respective power stations of the company in accordance with Standards of Assurance Engagement 3400, 'The Examination of Prospective Financial Information' issued by Institute of Chartered Accountants of India.

The presentation and preparation of

- i) 'Expected revenue' including the underlying assumptions set out as **Annexure I** to the prospective financial information is the responsibility of the management and has been prepared based on the Annual Action Plan approved by Director (Power) for the period from October 2024 to March 2026 for all thermal units except in case of TPS II Expansion where the PAF and scheduled generation for the said period is based on provisional Annual Action Plan provided by the respective unit head.
- ii) 'Actual Revenue' for the period from April 2023 to March 2024 is based on audited books of accounts and for the period from April 2024 to September 2024 is based on books of accounts that is subjected to limited review.

The Source of information is set out in **Annexure I** to the Prospective financial Information. Our responsibility is to examine the evidence supporting the expected revenue. Our responsibility does not include verification of forecasts. Therefore, we do not vouch for the accuracy of the same.

The expected revenue has been prepared in pursuant to the Clause 3 under Chapter 2 of the CERC (Procedure for calculating the expected revenue from tariffs and Charges) Regulations 2010. The expected revenue has been prepared using a set of assumptions as set out in **Annexure I** to the Prospective financial Information.

We have carried out our examination of the prospective financial information on a test basis. Based on our examination of the evidence supporting the assumption, nothing has come to our attention, which causes us to believe that assumptions do not provide a reasonable basis for the expected revenue.

Further, in our opinion the expected revenue, read with the **Annexure I** thereon, is compiled on the basis of the assumptions on a consistent basis as set out in **Annexure I** with the historical financial statements, using appropriate accounting principles.

Actual results are likely to be different from the forecast since anticipated events and assumptions might not occur as expected and the variation might be material. We do not hold any responsibility in case the figures furnished in the statement, results in changes due to above.

For Sundaram & Srinivasan
Chartered Accountants,
Firm Regn. No 004207S



[Handwritten Signature]

P Menakshi Sundaram
Partner
M No. 217914

UDIN: **24217914BKBPP3298**
Place: Chennai
Date: November 28, 2024

Name of Utility : NLC INDIA LIMITED
Name of Plant : Thermal Power Station - II Stage 1 (630 MW)

FORM NO : 1(A)

S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr-Sep) 2024-25	Current Year (Oct-Mar) 2024-25	Ensuing Year 2025-26
1a	Actual/Expected Availability	%	49.06%	58.51%	73.59%	81.22%
1b	Actual/Expected Auxiliary Energy Consumption	%	11.64%	11.61%	10.00%	10.00%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	192.81	122.03	142.10	313.69
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	3.78	2.39	2.78	6.15
2c	Actual/Expected recovery of Incentive	Rs. in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation					
	i) EBs drawl	MU	2221.71	1318.78	1677.82	3714.00
	ii) RRAS	MU	-8.87	-11.76	0.00	0.00
	URS					
	iii) SCED	MU	0.00	0.00	0.00	0.00
	iv) RTM	MU	9.01	7.32	0.00	0.00
	v) DAM	MU	0.06	0.35	0.00	0.00
	Total	MU	2221.92	1314.69	1677.82	3714.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	320.12	323.41	323.41	323.41
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	711.21	426.51	542.63	1201.16
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2292.16	2292.16	2292.16	2292.16
6a	Actual UI/DSM generation	MU	-23.09	-10.51	0.00	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	680.32	315.65	0.00	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-15.71	-3.32	0.00	0.00
6d	RRAS Generation	MU	-8.87	-11.76	0.00	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-2.50	-2.23	0.00	0.00
6f	Traded Generation	MU	9.08	7.67	0.00	0.00
7	Actual Revenue from Trade	Rs. in Crore	2.51	2.31	0.00	0.00
8	Total Revenue (2a + 5a + 6c + 6e + 7)	Rs. in Crore	888.31	545.31	684.73	1514.85

10



Chief Manager / Finance / Commercial
NLC INDIA LIMITED
(NAVRATNA Govt. of India Enterprise)
No.135, EVR Periyar High Road,
Kilpauk, Chennai - 600 010.

General Manager / Commercial
NLC INDIA LIMITED
(NAVRATNA Govt. of India Enterprise)
No.135, EVR Periyar High Road,
Kilpauk, Chennai - 600 010.



Name of Utility : NLC INDIA LIMITED
Name of Plant : Thermal Power Station - II Stage 1 (630 MW)

FORM NO : 1(B)

S. No.	Particulars	Unit	2023-24	2024-25	2025-26
1a	Actual/Expected Availability	%	49.06%	66.05%	81.22%
1b	Actual/Expected Auxilary Energy Consumption	%	11.64%	10.76%	10.00%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	192.81	264.13	313.69
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	3.78	5.18	6.15
2c	Actual/Expected recovery of Incentive	Rs. in Crore	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	2221.92	2992.51	3714.00
4	Actual/Expected Energy rate from Coal/Lignite/ APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	320.12	323.41	323.41
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	711.21	969.14	1201.16
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2292.16	2292.16	2292.16
6a	Actual UI/DSM generation	MU	-23.09	-10.51	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	680.32	315.65	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-15.71	-3.32	0.00
6d	RRAS Generation	MU	-8.87	-11.76	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-2.50	-2.23	0.00
6f	Traded Generation	MU	9.08	7.67	0.00
7	Actual Revenue from Trade	Rs. in Crore	2.51	2.31	0.00
8	Total Revenue (2a + 5a +6c+6e+ 7)	Rs. in Crore	888.31	1230.04	1514.85



Chief Manager / Finance / Commercial
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NLC INDIA LIMITED
('NAVRATNA' Govt. of India Enterprise)
No.135, EVR Periyar High Road,
Kilpauk, Chennai - 600 010.



Name of Utility : NLC INDIA LIMITED
Name of Plant : Thermal Power Station - II Stage 2 (840 MW)

FORM NO : 1(A)

S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr-Sep) 2024 25	Current Year (Oct-Mar) 2024-25	Ensuing Year 2025-26
1a	Actual/Expected Availability	%	39.73%	58.58%	72.11%	81.74%
1b	Actual/Expected Auxilary Energy Consumption	%	11.71%	11.53%	10.00%	10.00%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	212.33	166.36	195.08	442.25
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	9.85	7.72	9.05	20.52
2c	Actual/Expected recovery of Incentive	Rs. in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation					
	i) EBs drawl	MU	2446.67	1797.80	2239.50	5091.00
	ii) RRAS	MU	-13.68	-15.20	0.00	0.00
	URS	MU				
	iii) SCED	MU	0.00	0.00	0.00	0.00
	iv) RTM	MU	8.81	12.16	0.00	0.00
	v) DAM	MU	0.09	0.41	0.00	0.00
	Total	MU	2441.89	1795.17	2239.50	5091.00
4	Actual/Expected Energy rate from Coal/Lignite/ APM gas/ RLNG/Liquid fuel as applicable	Paise/Kwhr	320.12	323.41	323.41	323.41
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	783.22	581.43	724.28	1646.49
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2292.16	2292.16	2292.16	2292.16
6a	Actual UI/DSM generation	MU	-12.79	-19.62	0.00	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	680.32	315.65	0.00	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-8.70	-6.19	0.00	0.00
6d	RRAS Generation	MU	-13.68	-15.20	0.00	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-3.33	-2.97	0.00	0.00
6f	Traded Generation	MU	8.90	12.57	0.00	0.00
7	Actual Revenue from Trade	Rs. in Crore	2.46	3.08	0.00	0.00
8	Total Revenue (2a + 5a + 6c + 6e + 7)	Rs. in Crore	985.98	741.70	919.36	2088.74

12



Chief Manager / Finance / Commercial
NLC INDIA LIMITED
('NAVRATNA' Govt. of India Enterprise)
No.135, EVR Periyar High Road,
Kilpauk, Chennai - 600 010.

General Manager / Commercial
NLC INDIA LIMITED
('NAVRATNA' Govt. of India Enterprise)
No.135, EVR Periyar High Road,
Kilpauk, Chennai - 600 010.



Name of Utility : NLC INDIA LIMITED
Name of Plant : Thermal Power Station - II Stage 2 (840 MW)

FORM NO : 1(B)

S. No.	Particulars	Unit	2023-24	2024-25	2025-26
1a	Actual/Expected Availability	%	39.73%	65.35%	81.74%
1b	Actual/Expected Auxilary Energy Consumption	%	11.71%	10.73%	10.00%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	212.33	361.43	442.25
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	9.85	16.77	20.52
2c	Actual/Expected recovery of Incentive	Rs. in Crore	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	2441.89	4034.67	5091.00
4	Actual/Expected Energy rate from Coal/Lignite/ APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	320.12	323.41	323.41
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	783.22	1305.72	1646.49
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2292.16	4584.32	2292.16
6a	Actual UI/DSM generation	MU	-12.79	-19.62	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	680.32	315.65	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-8.70	-6.19	0.00
6d	RRAS Generation	MU	-13.68	-15.20	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-3.33	-2.97	0.00
6f	Traded Generation	MU	8.90	12.57	0.00
7	Actual Revenue from Trade	Rs. in Crore	2.46	3.08	0.00
8	Total Revenue (2a + 5a + 6c + 6e + 7)	Rs. in Crore	985.98	1661.06	2088.74

13



[Signature]
Chief Manager / Finance / Commercial
NLC INDIA LIMITED
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[Signature]
General Manager / Commercial
NLC INDIA LIMITED
 ('NAVRATNA' Govt. of India Enterprise)
 No.135, EVR Periyar High Road,
 Kilpauk, Chennai - 600 010.



Name of Utility : NLC INDIA LIMITED
Name of Plant : TPS-I EXPANSION

FORM NO : 1(A)

S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr-Sep) 2024-25	Current Year (Oct-Mar) 2024-25	Ensuing Year 2025-26
1a	Actual/Expected Availability	%	81.21%	96.05%	84.28%	85.07%
1b	Actual/Expected Auxiliary Energy Consumption	%	9.26%	8.88%	9.00%	9.00%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	264.78	147.42	141.38	282.76
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	41.63	23.18	22.23	44.46
2c	Actual/Expected recovery of Incentive	Rs. in Crore	4.89	6.04	0.00	0.00
3	Actual/Expected Scheduled Generation					
	i) EBs drawl	MU	2663.01	1526.27	1406.98	2848.30
	ii) RRAS	MU	-50.17	-58.20	0.00	0.00
	URS	MU				
	iii) SCED	MU	0.00	0.00	0.00	0.00
	iv) RTM	MU	13.93	23.81	0.00	0.00
	v) DAM	MU	0.01	0.62	0.00	0.00
	Total	MU	2626.78	1492.50	1406.98	2848.30
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	284.13	281.41	281.41	281.41
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	756.64	429.51	395.94	801.54
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2292.16	2292.16	2292.16	2292.16
6a	Actual UI/DSM generation	MU	10.97	23.44	0.00	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	646.31	322.10	0.00	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-7.09	7.55	0.00	0.00
6d	RRAS Generation	MU	-50.17	-58.20	0.00	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-13.69	-15.77	0.00	0.00
6f	Traded Generation	MU	13.94	24.43	0.00	0.00
7	Actual Revenue from Trade	Rs. in Crore	4.69	8.47	0.00	0.00
8	Total Revenue (2a + 5a + 6c + 6e + 7)	Rs. in Crore	1005.33	577.18	537.31	1084.29



Chief Manager / Finance
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Kilpauk, Chennai - 600 010.



Name of Utility : NLC INDIA LIMITED
Name of Plant: TPS-I EXPANSION

FORM NO : 1(B)

S. No.	Particulars	Unit	2023-24	2024-25	2025-26
1a	Actual/Expected Availability	%	81.21%	90.16%	85.07%
1b	Actual/Expected Auxilary Energy Consumption	%	9.26%	8.94%	9.00%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	264.78	288.80	282.76
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	41.63	45.41	44.46
2c	Actual/Expected recovery of Incentive	Rs. in Crore	4.89	6.04	0.00
3	Actual/Expected Scheduled Generation	MU	2626.78	2899.48	2848.30
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	284.13	281.41	281.41
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	756.64	825.44	801.54
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2292.16	2292.16	2292.16
6a	Actual UI/DSM generation	MU	10.97	23.44	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	646.31	322.10	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-7.09	7.55	0.00
6d	RRAS Generation	MU	-50.17	-58.20	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-13.69	-15.77	0.00
6f	Traded Generation	MU	13.94	24.43	0.00
7	Actual Revenue from Trade	Rs. in Crore	4.69	8.47	0.00
8	Total Revenue (2a + 5a +6c+6e+ 7)	Rs. in Crore	1005.33	1114.50	1084.29

15



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Name of Plant : Thermal Power Station - II Expansion (500 MW)

S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr-Sep) 2024-25	Current Year (Oct-Mar) 2024-25	Ensuing Year 2025-26
1a	Actual/Expected Availability	%	47.96%	30.82%	30.82%	60.00%
1b	Actual/Expected Auxilary Energy Consumption	%	16.26%	18.87%	12.50%	12.50%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	377.45	146.58	128.28	499.46
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	102.58	40.23	35.21	137.09
2c	Actual/Expected recovery of Incentive	Rs. in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation					
	i) EBs drawl	MU	1804.45	563.39	588.99	2299.50
	ii) RRAS	MU	-22.88	-7.81	0.00	0.00
	URS	MU	0.00	0.00	0.00	0.00
	iii) SCED	MU		0.00	0.00	0.00
	iv) RTM	MU	7.03	5.41	0.00	0.00
	v) DAM	MU	0.02	0.23	0.00	0.00
	Total	MU	1788.62	561.23	588.99	2299.50
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	311.67	329.29	329.29	329.29
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	562.40	185.52	193.95	757.20
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2202.00	2292.16	2292.16	2292.16
6a	Actual UI/DSM generation	MU	-35.53	-19.23	-3.42	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	448.07	208.01	0.00	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-15.92	-4.00	0.00	0.00
6d	RRAS Generation	MU	-22.88	-7.81	0.00	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-4.43	-1.70	0.00	0.00
6f	Traded Generation	MU	7.05	5.65	0.00	0.00
7	Actual Revenue from Trade	Rs. in Crore	1.81	1.71	0.00	0.00
8	Total Revenue (2a + 5a + 6c + 6e + 7)	Rs. in Crore	921.30	328.10	322.23	1256.66

16



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Name of Utility : NLC INDIA LIMITED
Name of Plant : Thermal Power Station - II Expansion (500 MW)

FORM NO : 1(B)

S. No.	Particulars	Unit	2023-24	2024-25	2025-26
1a	Actual/Expected Availability	%	47.96%	30.82%	60.00%
1b	Actual/Expected Auxilary Energy Consumption	%	16.26%	14.55%	12.50%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	377.45	274.86	499.46
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	102.58	75.44	137.09
2c	Actual/Expected recovery of Incentive	Rs. in Crore	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	1788.62	1150.22	2299.50
4	Actual/Expected Energy rate from Coal/Lignite/ APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	311.67	329.29	329.29
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	562.40	379.47	757.20
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2202.00	2292.16	2292.16
6a	Actual UI/DSM generation	MU	-35.53	-22.65	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	448.07	208.01	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-15.92	-4.00	0.00
6d	RRAS Generation	MU	-22.88	-7.81	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-4.43	-1.70	0.00
6f	Traded Generation	MU	7.05	5.65	0.00
7	Actual Revenue from Trade	Rs. in Crore	1.81	1.71	0.00
8	Total Revenue (2a + 5a +6c+6e+ 7)	Rs. in Crore	921.30	650.33	1256.66

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Name of Utility : NLC INDIA LIMITED
Name of Plant : Neyveli New Thermal Power Station (2X500 MW)

FORM NO : 1(A)

S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr-Sep) 2024 25	Current Year (Oct-Mar) 2024-25	Ensuing Year 2025-26
1a	Actual/Expected Availability	%	86.07%	80.41%	86.01%	85.00%
1b	Actual/Expected Auxiliary Energy Consumption	%	6.17%	6.06%	5.75%	5.75%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	1172.54	601.15	671.30	1342.60
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	343.29	176.00	196.54	393.08
2c	Actual/Expected recovery of Incentive	Rs. in Crore	5.57	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation					
	i) EBs drawl	MU	6422.66	2934.50	3541.03	7017.86
	ii) RRAS	MU	-131.99	-103.34	0.00	0.00
	URS	MU			0.00	0.00
	iii) SCED	MU	0.00	0.00	0.00	0.00
	iv) RTM	MU	28.94	42.09	0.00	0.00
	v) DAM	MU	0.11	0.41	0.00	0.00
	Total	MU	6319.71	2873.66	3541.03	7017.86
4	Actual/Expected Energy rate from Coal/Lignite/ APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	259.15	268.79	268.79	268.79
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	1664.45	788.77	951.80	1886.35
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2292.16	2292.16	2292.16	2292.16
6a	Actual UI/DSM generation	MU	-18.44	16.14	0.00	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	970.17	136.31	0.00	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-17.89	-2.20	0.00	0.00
6d	RRAS Generation	MU	-131.99	-103.34	0.00	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-27.30	-22.27	0.00	
6f	Traded Generation	MU	29.04	42.50	0.00	0.00
7	Actual Revenue from Trade	Rs. in Crore	8.53	14.38	0.00	0.00
8	Total Revenue (2a + 5a + 6c + 6e + 7)	Rs. in Crore	2800.33	1379.84	1623.11	3228.96



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Name of Utility : NLC INDIA LIMITED

FORM NO : 1(B)

Name of Plant : Neyveli New Thermal Power Station (1000 MW)

S. No.	Particulars	Unit	2023-24	2024-25	2025-26
1a	Actual/Expected Availability	%	86.07%	83.21%	85.00%
1b	Actual/Expected Auxilary Energy Consumption	%	6.17%	5.89%	5.75%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	1172.54	1272.46	1342.60
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	343.29	372.54	393.08
2c	Actual/Expected recovery of Incentive	Rs. in Crore	5.57	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	6319.71	6414.69	7017.86
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	259.15	268.79	268.79
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	1664.45	1740.58	1886.35
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	2292.16	2292.16	2292.16
6a	Actual UI/DSM generation	MU	-18.44	16.14	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	970.17	136.31	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-17.89	-2.20	0.00
6d	RRAS Generation	MU	-131.99	-103.34	0.00
6e	RRAS Generation- revenue	Rs. in Crore	-27.30	-22.27	0.00
6f	Traded Generation	MU	29.04	42.50	0.00
7	Actual Revenue from Trade	Rs. in Crore	8.53	14.38	0.00
8	Total Revenue (2a + 5a +6c+6e+ 7)	Rs. in Crore	2800.33	3002.95	3228.96

b1



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Name of Utility : NLC INDIA LIMITED
Name of Plant : Barsingsar Thermal Power Station (250 MW)

FORM NO : 1(A)

S. No.	Particulars	Unit	Previous Year 2023-24	Current Year (Apr-Sep) 2024 25	Current Year (Oct-Mar) 2024-25	Ensuing Year 2025-26
1a	Actual/Expected Availability	%	80.28%	77.37%	85.20%	75.14%
1b	Actual/Expected Auxiliary Energy Consumption	%	12.62%	12.50%	12.50%	12.50%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	327.23	154.27	154.27	289.79
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	101.88	48.03	48.03	90.22
2c	Actual/Expected recovery of Incentive	Rs. in Crore	0.00	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU				
	i) EBs drawl	MU	1503.49	718.12	797.76	1411.00
	ii) RRAS	MU	0.00	0.00	0.00	0.00
	URS	MU				
	iii) SCED	MU	0.00	0.00	0.00	0.00
	iv) RTM	MU	0.00	0.00	0.00	0.00
	v) DAM	MU	0.00	0.00	0.00	0.00
	Total	MU	1503.49	718.12	797.76	1411.00
4	Actual/Expected Energy rate from Coal/Lignite/ APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	108.27	102.87	102.87	102.87
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	162.79	73.88	82.07	145.16
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	829.30	829.30	829.30	829.30
6a	Actual UI/DSM generation	MU	25.53	4.02	0.00	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	322.59	599.16	0.00	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-8.24	-2.41	0.00	0.00
6d	RRAS Generation	MU	0.00	0.00	0.00	0.00
6e	RRAS Generation- revenue	Rs. in Crore	0.00	0.00	0.00	0.00
6f	Traded Generation	MU	0.00	0.00	0.00	0.00
7	Actual Revenue from Trade	Rs. in Crore	0.00	0.00	0.00	0.00
8	Total Revenue (2a + 5a + 6c + 6e + 7)	Rs. in Crore	481.79	225.74	236.34	434.94

20



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Name of Utility : NLC INDIA LIMITED

FORM NO : 1(B)

Name of Plant : Barsingsar Thermal Power Station (250 MW)

S. No.	Particulars	Unit	2023-24	2024-25	2025-26
1a	Actual/Expected Availability	%	80.28%	81.28%	75.14%
1b	Actual/Expected Auxiliary Energy Consumption	%	12.62%	12.50%	12.50%
2a	Actual/Expected recovery of Capacity Charge including incentive	Rs. in Crore	327.23	308.55	289.79
2b	Actual/Expected recovery of Return on Equity	Rs. in Crore	101.88	96.07	90.22
2c	Actual/Expected recovery of Incentive	Rs. in Crore	0.00	0.00	0.00
3	Actual/Expected Scheduled Generation	MU	1503.49	1515.89	1411.00
4	Actual/Expected Energy rate from Coal/Lignite/APM gas/RLNG/Liquid fuel as applicable	Paise/Kwhr	108.27	102.87	102.87
5a	Actual/Expected recovery of Energy Charges	Rs. in Crore	162.79	155.95	145.16
5b	Actual/Expected Fuel Base Price considered	Rs/Tonne	829.30	829.30	829.30
6a	Actual UI/DSM generation	MU	25.53	4.02	0.00
6b	Actual UI /DSM rate	Paise/Kwhr	0.00	0.00	0.00
6c	Actual Revenue from UI/DSM	Rs. in Crore	-8.24	-2.41	0.00
6d	RRAS Generation	MU	0.00	0.00	0.00
6e	RRAS Generation- revenue	Rs. in Crore	0.00	0.00	0.00
6f	Traded Generation	MU	0.00	0.00	0.00
7	Actual Revenue from Trade	Rs. in Crore	0.00	0.00	0.00
8	Total Revenue (2a + 5a +6c+6e+ 7)	Rs. in Crore	481.79	462.08	434.94

21



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Annexure I

The source of information is set out herein Annexure I to the prospective financial information for the preparation of Expected revenue report.

1. The said Company had submitted the following documents in preparation of the Statement:
 - a. Production details (Actuals for the period April 2023 to September 2024) of all 6 thermal units has been furnished by the heads of respective power generating unit planning divisions.
 - b. Data relating to PAF and Scheduled generation for the period October 2024 and March 2025 have been taken/Computed:
 - Based on the Annual Action Plan approved by the Director (Power) w.r.t. four thermal units viz., TPS II Stage I, TPS II Stage II, New Neyveli Thermal Power Station and Barsingsar Thermal Power Station;
 - At lower of (i) Actual Performance for the period April 2024 to September 2024 furnished by the head of power generating unit or (ii) Annual Action Plan approved by the director (Power)w.r.t to one thermal unit viz., TPS I Expansion Thermal Unit; and
 - At lower of (i) Actual Performance for the period April 2024 to September 2024 furnished by the head of power generating unit or (ii) Provisional Annual Action Plan approved by the Unit Head w.r.t to TPS II Expansion Thermal Unit;
 - c. Data relating to PAF and Scheduled generation for the period April 2025 and March 2026 have been taken/Computed for all thermal units, based on the Annual Action Plan approved by the directors except in case of TPS II Expansion where the Provisional Annual Action Plan approved by the Unit Head.
 - d. Expected Capacity charges, Return on Equity recoverable for the period from October 2024 to March 2026 for all Thermal plants is based on Tariff Orders for 2019-24 received.
 - e. Norms for Energy charges for FY 2023-24 is adopted based on CERC Regulations 2019-24 and for the period FY 2024-25 and FY 2025-26 is based on CERC Regulations 2024-29.
 - f. Lignite price is adopted as per provisional Lignite Transfer Price Order dated 04.05.2023 of 331A2023 in 223/MP/2023 issued by CERC in case of Neyveli mines and CERC order dated 18.03.2024 in 21/MP/2023 for Barsingsar mines.
 - g. Capacity charges for the period from October 2024 – March 2025 and Financial Year 2025-26 does not include incentives.
 - h. Regional energy account extracted from SRPC website.
 - i. Respective ledgers extracted from Books of accounts.
 - j. Actual UI / DSM generation and RRAS generation based on confirmation from the respective planning departments and absolute UI/ DSM rate for the Financial Year 2023-24 and for the period April 2024 – September 2024 was based on Net of Actual Revenue/Expense from UI/DSM for the respective period by Total actual UI/DSM Generation for the respective period.



2. The following assumptions were taken into account while preparing the statements.

- a. Considering that the actual performance of the four thermal units viz., TPS II Stage I, TPS II Stage II, New Neyveli Thermal Power Station and Barsingsar Thermal Power Station for the FY 23 -24 has surpassed the projections certified during the previous year, data relating to PAF and Scheduled generation for the October 2024 to March 2026 based on Annual Action Plan approved by the Director (Power).
- b. In the Case of other two Thermal Units viz., TPS I Expansion and TPS II Expansion the Actual Performance for FY 23-24 was lower than the projections certified during the previous year, the data relating to PAF and Scheduled generation for the period October 2024 to March 2025 were taken at the lower of (a) Actual performance for the period April 2024 to September 2024 and (b) Annual Action Plan approved by the director (Power) / Provisional Annual Action Plan approved by the unit head as the case may be.
- c. Information furnished for the period Oct-2024 to March-2026 is compiled on estimation basis based on annual action plan approved by the director (Power) for all thermal units Except TPS II Expansion where the Provisional Annual Action Plan approved by the Unit Head.
- d. The DSM / UI & RRAS revenue depends on the unit operating conditions and grid frequency. It should not be viewed as normal regular revenue through tariff. Accordingly, DSM / UI & RRAS revenue were not considered for 'expected revenue' as it depends on the system demand and which varies with success of monsoon activities.
- e. The Power trading revenue depends on the quantum of power surrendered by beneficiaries and trading conditions prevailing in the trading market. It should not be viewed as normal regular revenue through tariff. Accordingly, the same was not considered for the 'expected revenue'.
- f. Incentives were not considered for the expected revenue.
- g. Operating norms / financial norms specified by the Commission for the tariff period 2019-24 is adopted for FY 2023-24 whereas norms as per Tarff regulations 2024-29 adopted for FY 2024-25 and FY 2025-26, have been taken for determination of the power tariff.

